

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. Company Appeal No. 33/(MAH)/2014
CA No.

CORAM:

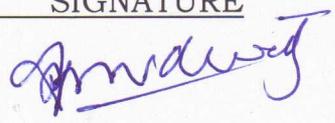
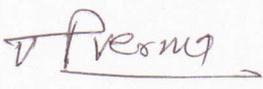
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Shri Kamlesh K. Shah
V/s.
M/s. Asian Paints (India) Ltd. & ors.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
①	M.S. Bhargava a/w U.P. VERMA	Adv. for petitioner	 

Order

CP No. 33/58(4), 59/CLB/MB/MAH/2014

Company Petition No. 33/2014 dismissed.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)